

**ORISSA HIGH COURT****FILING REPORT AS ON :30/06/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0006161/2022	TIKINA GOUDA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTY VS	CHATRAPUR /127 /2012 () //
2	BLAPL/0006162/2022	TIKINA GOUDA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTY VS	CHATRAPUR /154 /2012 () //
3	BLAPL/0006163/2022	NABA KUMAR RAY VS STATE OF ODISHA	MILAN KANUNGO VS	CHANDIPUR /56 /2022 () //
4	BLAPL/0006164/2022	MITHUN KANSARA @ KANSARA MITHUN SUNILBH VS STATE OF ODISHA	BALARAM NAYAK VS	CANTONMENT ROAD /85 /2022 () //
5	BLAPL/0006165/2022	TRIDEV MUNA VS STATE OF ODISHA	SARAT KUMAR JENA VS	ATTABIRA /83 /2022 () //
6	BLAPL/0006166/2022	JAYARAM KHADA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /145 /2020 () //
7	BLAPL/0006167/2022	JANESH @ JANAS SABAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /91 /2019 () //
8	BLAPL/0006168/2022	ANUKULA MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
9	BLAPL/0006169/2022	SURENDRA KHEMUNDU VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /165 /2020 () //
10	BLAPL/0006170/2022	SANKAR LIMA @ LIMAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADMAPUR /34 /2022 () //
11	BLAPL/0006171/2022	RANJIT NATH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BYREE /68 /2022 () //

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12	BLAPL/0006172/2022	AMIYA RANJAN SAHOO @ AMIYA KUMAR SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PIPLI /100 /2022 () //
13	BLAPL/0006173/2022	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	/ /0 () //
14	BLAPL/0006174/2022	DHANA HANDAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BOIPARIGUDA /86 /2020 () //
15	BLAPL/0006175/2022	PARDESI DHURUA @ BIDESI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHARSUGUDA SADAR /107 /2022 () //
16	BLAPL/0006176/2022	SANTOSH BEHERA @ BENU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NAYAGARH /20 /2022 () //
17	BLAPL/0006177/2022	INDRANIL CHATARJEE VS UNION OF INDIA	PRASANTA KUMAR SAHOO VS	/ /0 () //
18	BLAPL/0006178/2022	ANIL DURIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /37 /2021 () //
19	BLAPL/0006179/2022	ASHRAD AHAMAD VS STATE OF ODISHA	ANIRUDHA DAS VS	KESINGA /128 /2022 () //
20	BLAPL/0006180/2022	TAPAN PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /190 /2021 () //
21	BLAPL/0006181/2022	SANTANU KUANR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KHUNTA /113 /2022 () //
22	BLAPL/0006182/2022	SANJIB JENA @ KAURI VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	JENAPUR /145 /2022 () //
23	BLAPL/0006183/2022	JAYA GOLORY	SUCHIT KUMAR NAYAK	BOIPARIGUDA /86 /2020

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		VS	VS	()
24	BLAPL/0006184/2022	STATE OF ODISHA PRAHALLAD BEHERA	LAXMIDHAR DASH	// / /0
		VS	VS	()
25	BLAPL/0006185/2022	STATE OF ODISHA MRUTYUNJAYA MALLIK	CHITTA RANJAN SAHU	// AGARAPADA /63 /2017
		VS	VS	()
26	BLAPL/0006186/2022	STATE OF ODISHA HIMANSU SHARMA	ANIRUDHA DAS	// /20 /2022
		VS	VS	()
27	BLAPL/0006187/2022	STATE OF ODISHA BALARAM SAHOO @ KATHI	MOHENDRA KUMAR MOHAPATRO	// TALCHER TOWN /201 /2022
		VS	VS	()
28	BLAPL/0006188/2022	STATE OF ODISHA PRATAP SAHOO	MOHENDRA KUMAR MOHAPATRO	// KANIHA /124 /2022
		VS	VS	()
29	BLAPL/0006189/2022	STATE OF ODISHA BIJAYA BEHERA	RAKESH KUMAR DAS	// G.R.P.S.,SAMBALPUR /48 /2022
		VS	VS	()
30	BLAPL/0006190/2022	STATE OF ODISHA SUKANTA KUMAR SETHI	NEPOLEON SAHANI	// CHANDAPUR /74 /2022
		VS	VS	()
31	BLAPL/0006191/2022	STATE OF ODISHA SARAT PATRA	RAMAKRISHNA NAIK	// MARKAT NAGAR /75 /2022
		VS	VS	()
32	BLAPL/0006192/2022	STATE OF ODISHA MITU @ SATYABRATA PRADHAN	ACHYUTANANDA PATTNAIK	// RANPUR /245 /2020
		VS	VS	()
33	BLAPL/0006193/2022	STATE OF ODISHA INU @ INUSHU BEHERA	SULOCHANA PATRO	// BIDANASI /72 /2022
		VS	VS	()
34	BLAPL/0006194/2022	STATE OF ODISHA PAWAN SINGH	ANIRUDHA DAS	// / /0
		VS	VS	()

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35	BLAPL/0006195/2022	STATE OF ODISHA D. MURALI PATRA VS	SANJIB KUMAR BHANJADEO VS	// KODALA /300 /2021 ()
36	BLAPL/0006196/2022	STATE OF ODISHA JITENDRA NAYAK VS	SANJIB KUMAR BHANJADEO VS	// KODALA /287 /2022 ()
37	CMP/0000590/2022	STATE OF ODISHA KASINATH DASH VS	SAROJ KUMAR PADHI VS	// // ()
38	CMP/0000591/2022	RAMA CHANDRA DASH HEMANTA KUMAR MOHANTY VS	SUKANTA KUMAR PATEL VS	// // ()
39	CMP/0000592/2022	PRAHALLAD SAHOO NANDA KISHORE DHIR SAMANT VS	DEBENDRA KUMAR SAHOO-1 VS	// // ()
40	CMP/0000593/2022	SASMITA SATPATHY RADHA MOHAN MOHANTY VS	LINGARAJ MOHANTY VS	// // ()
41	CONTC/0004254/2022	BANAJA BASINI SRICHANDAN PRATAP CHANDRA GIRI VS	K.K.SWAIN VS	// // ()
42	CONTC/0004255/2022	BISHNUPADA SETHI, I.A.S. NAGENDRA MOHANTA VS	KUNAL KUMAR SWAIN VS	// // ()
43	CONTC/0004256/2022	BISHNUPADA SETHI, I.A.S. SUSANTA KUMAR MISHRA VS	KUNAL KUMAR SWAIN VS	// // ()
44	CONTC/0004257/2022	BISHNUPADA SETHI, I.A.S. SANJAY KUMAR ROUT VS	KUNAL KUMAR SWAIN VS	// // ()
45	CONTC/0004258/2022	BISHNUPADA SETHI, I.A.S. GIRISH CHANDRA DEHURI VS	ADV VS	// // ()
		BISHNUPADA SETHI, I.A.S.		//

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46	CONTC/0004259/2022	SATYABRATA BARIK VS DATATRAYA BHANSAHEB SHINDE, I.A.S.	ADV VS	// 0 //
47	CONTC/0004260/2022	SANATAN BAL VS THE COMMNR. OF CT AND GST, ODISHA, CUTTACK	ADV. VS	// 0 //
48	CONTC/0004261/2022	SANJEET KUMAR BAGH VS THE COMMNR. OF CT AND GST, ODISHA, CUTTACK	ADV. VS	// 0 //
49	CONTC/0004262/2022	PADU PARAJA VS THE COMMNR. OF CT AND GST, ODISHA, CUTTACK	adv. VS	// 0 //
50	CONTC/0004263/2022	TAPAN KUMAR SAHU VS THE COMMNR. OF CT AND GST, ODISHA, CUTTACK	ADV. VS	// 0 //
51	CONTC/0004264/2022	RADHESHYAM BHOI VS THE COMMNR. OF CT AND GST, ODISHA, CUTTACK	ADV. VS	// 0 //
52	CONTC/0004265/2022	DHARMAJIT MISHRA VS THE COMMNR. OF CT AND GST, ODISHA, CUTTACK	.DV. VS	// 0 //
53	CONTC/0004266/2022	SANGITA TRIPATHY VS SASWAT MISHRA, IAS	ADV. VS	// 0 //
54	CONTC/0004267/2022	RAJ KISHOR MUDULI VS KISAN KUMAR, IAS	ADV. VS	// 0 //
55	CONTC/0004268/2022	SK. MUZAFFAR MOHAMMAD VS CHAKRAVARTI SINGH RATHOR, IAS	ADV. VS	// 0 //
56	CONTC/0004269/2022	JITENDRA KUMAR SATPATHY VS BISHSNUPADA SETHI, IAS	S.C.DASH VS	// 0 //
57	CONTC/0004270/2022	RITARANI BEHERA	ADV.	//

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		VS	VS	()
58	CONTC/0004271/2022	RAJ KUMAR SHARMA, I.A.S. NATABAR SAHOO	ADV.	//
		VS	VS	()
59	CONTC/0004272/2022	BISHNUPADA SETHI, I.A.S. BINDU DASH	SARAT KUMAR ACHARYA	//
		VS	VS	()
60	CONTC/0004273/2022	SANGITA PADHI, CHILD DEVELOPMENT PROJECT OFFICER, BALIPATNA PREM SAGAR DIP	ADV	//
		VS	VS	()
61	CONTC/0004274/2022	SMRUTI RANJAN PRADHAN, I.A.S. AJIT KUMAR SARANGI	ADV.	//
		VS	VS	()
62	CONTC/0004275/2022	PUSPANJALI MISHRA, DISTRICT SOCIAL WELFARE OFFICER, KHORDHA SK. RAJAB ALI	ADV	//
		VS	VS	()
63	CONTC/0004276/2022	DR. UDDHABA CHANDRA MAJHI, I.A.S. PRAHALLAD DIKSHIT	ADV	//
		VS	VS	()
64	CONTC/0004277/2022	BISHNUPADA SETHI, I.A.S. LASYAMAYEE MOHANTA	PRAFULLA KUMAR RATH	//
		VS	VS	()
65	CONTC/0004278/2022	SANJAY KUMAR, I.A.S. DAYANIDHI RAUTRAY@ ROUT	ADV.	//
		VS	VS	()
66	CONTC/0004279/2022	PREM CHANDRA CHAUDHURY, I.A.S., V.C., B.D.A., BBSR. ACHARYA HARIHARA PHARMACY COLLEGE, ANABESURM DAS		//
		VS	VS	()
67	CONTR/0000028/2022	STATE OF ODISHA PURNA CHANDRA SINGH	BINI MISHRA	//0
		VS	VS	()
68	CONTR/0000029/2022	SANJAY KUMAR PARIDA SANTOSH KUMAR SAMANTARAY	ADV	RANPUR /285 /2021
		VS	VS	()

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69	CRLA/0000518/2022	ALEKH CHANDRA PAHI, S.P., NAYAGARH KAILASH CHANDRA MISHRA@BALA RAMA PRAHARA	ANUPAN KUMAR LENKA	// LALBAG /75 /2021 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack)
70	CRLA/0000519/2022	STATE OF ODISHA ARTA @ HADU BHOI	VS S.S.RAY 2	CT/0000044/2021 DEOGAON /76 /2022 ( )
71	CRLA/0000520/2022	STATE OF ODISHA SALIL NAYAK	VS BIJAYA KUMAR RAGADA	// MAHULPALI /2 /2015 ( )
72	CRLA/0000521/2022	STATE OF ODISHA BULU@BULA MOHANTY	VS JYOTIRMAYA SAHOO	// DARINGBADI /156 /2003 EXECUTIVE MAGISTRATE, KODALA(Ganjam)
73	CRLMC/0001789/2022	STATE OF ODISHA RATNAKAR SETHY	VS HEMANTA KUMAR MUND	CRMC/0000094/2021 CUTTACK VIGILANCE /9 /2022 ( )
74	CRLMC/0001790/2022	STATE OF ODISHA(G.A. DEPT.) DILLIP SARANGI	VS ASHOK KUMAR SAHOO	// RAJNAGAR /160 /2015 ( )
75	CRLMC/0001791/2022	STATE OF ODISHA ARDHENDU DAS	VS DR.JANMEJAYA RAY	// EOW,BHUBANESWAR /12 /2022 ( )
76	CRLMC/0001792/2022	STATE OF ODISHA GHANASHYAM MISHRA	VS MIHIR KUMAR DASH	// / /0 ( )
77	CRLMC/0001793/2022	BISHNU CHARAN PANDA OKILA BHATTA	VS RANJIT MOHANTY	// NIRAKARPUR /16 /2009 ( )
78	CRLMC/0001794/2022	STATE OF ODISHA PARAMANANDA RANA	VS SMRUTI RANJAN ROUT	// / /0 ( )
79	CRLMC/0001795/2022	STATE OF ODISHA RAHUL BAG@DHANESWAR BAG	VS SUSANTA KUMAR TRIPATHY	// TITILAGARH /180 /2017 ( )
		STATE OF ODISHA	VS	//

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80	CRLMC/0001796/2022	SUSANTA KUMAR JETHI@SUSANTA KU. JETHI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	LAXMISAGAR P.S. /124 /2021 () //
81	CRLMC/0001797/2022	MITHUN NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAIDESWAR /25 /2018 () //
82	CRLMC/0001798/2022	SUVASRI MISHRA VS STATE OF ODISHA(VIG.)	ALOK KUMAR MOHAPATRA VS	CUTTACK VIGILANCE /15 /2022 () //
83	CRLMC/0001799/2022	AJAYA KUMAR MISHRA VS STATE OF ODISHA(VIG.)	ALOK KUMAR MOHAPATRA VS	CUTTACK VIGILANCE /15 /2022 () //
84	CRLMC/0001800/2022	MAHESWAR SETHY VS RAJASHREE SETHY	RABINDRANATH PRUSTY VS	TIGIRIA /140 /2021 () //
85	CRLMP/0001273/2022	PRAVASH CHANDRA MOHANTY VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	LAXMISAGAR P.S. /82 /2022 () //
86	CRLMP/0001274/2022	M/S MANAPPURAM FINANCE LTD. VS DIRECTOR GENERAL OF POLICE	T.K.J.SAMANTA VS	/ /0 () //
87	CRLMP/0001275/2022	RABI CHANDRA TARAI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
88	CRLMP/0001276/2022	CHAKRADHAR BISWAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	/ /0 () //
89	CRLMP/0001277/2022	JHARIA SAHOO VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	/ /0 () //
90	CRLMP/0001278/2022	PABITRA BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
91	CRLMP/0001279/2022	PUSPANJALI SAMAL	GIRIJA SANKAR NAYAK	/ /0



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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001280/2022	BAIDYANATH BEHERA	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001281/2022	RABI SHANKAR GAMANGO	MD.RIAZ	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0001282/2022	LILI SENAPATI	ACHYUTANANDA PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0001283/2022	ANITA KAR	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLREV/0000286/2022	M/S. MAHINDRA AND MAHINDRA FINANCIAL SERVICES	PRASANT KUMAR RAY	ANGUL TOWN /766 /2019
		VS	VS	()
		STATE OF ODISHA		//
97	CRLREV/0000287/2022	MERAJ HUSSAIN	MD. HABIBUR RAHEMAN	/ /0
		VS	VS	()
		NAGMA ARA BEGUM		//
98	CRLREV/0000288/2022	ANANDA CHANDRA DASH	S.P.DASH	BARAMBA /109 /2014
		VS	VS	()
		STATE OF ODISHA		//
99	FAO/0000238/2022	REGIONAL MANAGER,M/S. ORIENTAL INSURANCE COMPANY	SOMNATH ROY	//
		VS	VS	()
		SANTOSH KUMAR KHATEI		//
100	MATA/0000133/2022	ANANDAMAYA MISHRA	JAGABANDHU SAHU	//
		VS	VS	()
		NIBEDITA@LINA MISHRA@GURU		//
101	MATA/0000134/2022	SUMALATA PALAKA	MINATI BEHERA	//
		VS	VS	()
		SURESH CHANDRA NILAPU		//
102	RSA/0000150/2022	MARGARTA ROUT	SATRUGHNA DASH (A)	//
		VS	VS	()

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103	TRP(C)/0000236/2022	SAMUEL DEVASHISH JAMES APARAJITA PANIGRAHI @ PANDA VS TANUJ KUMAR PANDA	NRUSINGH CHARAN ROUT VS	// // 0 //
104	TRP(C)/0000237/2022	MANU JENA VS RAJESH DAS	UMESH CH. JENA VS	// 0 //
105	WA/0000872/2022	DR.MOHANLAL KHADIA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
106	WA/0000873/2022	STATE OF ODISHA VS PRASANA KUMAR DAS	MANOJ KUMAR KHUNTIA, AGA VS	// 0 //
107	WA/0000874/2022	DR.CHINMAYA RASHMI RANJAN MOHAPATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
108	WA/0000875/2022	DILLIP KUMAR DAS VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
109	WA/0000876/2022	TP CENTRAL ODISHA DISTRIBUTION LTD. VS SWADHIN KUMAR SAHOO	SARADA PRASAD SARANGI VS	// 0 //
110	WP(C)/0016291/2022	BASANTI MOHAPATRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
111	WP(C)/0016292/2022	TULASI SAHOO VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
112	WP(C)/0016293/2022	SHANTILATA DAS VS BALASORE MUNICIPALITY	AMITAV DAS VS	// 0 //
113	WP(C)/0016294/2022	A.M. SALES GOPALGAON, BALASORE (1) VS LIFE INSURANCE CORPORATION OF INDIA	AMITAV DAS VS	// 0 //

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114	WP(C)/0016295/2022	TAPAN DAS VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
115	WP(C)/0016296/2022	RAJENDRA NATH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
116	WP(C)/0016297/2022	RABINDRA KUMAR MISHRA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
117	WP(C)/0016298/2022	M/S BALAKRISHNA SAHOO VS ADDL.COMMNR. OF CT AND GST (APPEAL)	KANANBALA ROY CHOUDHURY VS	// 0 //
118	WP(C)/0016299/2022	LAXMI PRIYA SAHOO VS STATE OF ORISSA	MANAS PATI VS	// 0 //
119	WP(C)/0016300/2022	ROURKELA ISPAT KARAKHANA KARMACHARI SANGH VS UNION OF INDIA	GANENDRA KISHORE MISHRA VS	// 0 //
120	WP(C)/0016301/2022	SHYAM SUNDAR KAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
121	WP(C)/0016302/2022	DILIP ROUTHAI VS UNION OF INDIA	SUNIL J.MATHEWS VS	// 0 //
122	WP(C)/0016303/2022	DR.AVAYA KUMAR NAYAK VS UNION OF INDIA	SUNIL J.MATHEWS VS	// 0 //
123	WP(C)/0016304/2022	HIMANTINI MANJARI SETHI @ HIMANTINI MANJARI VS BIJAY KUMAR SETHY	PARITHA SARATHI DAS VS	// 0 //
124	WP(C)/0016305/2022	BAIRAGI CHARAN NAYAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
125	WP(C)/0016306/2022	SANJUKTA DAS	SAMEER KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0016307/2022	BISWAJEET NEPAK	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0016308/2022	SARMISTHA SUBHADARSINI	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0016309/2022	BHAJARAM MAJHI	SATYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0016310/2022	AKULI BEHERA	DEEPAK KU SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0016311/2022	RITA SUNA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		A.D.M. CUM APPELLATE AUTHORITY, TITILAGARH		//
131	WP(C)/0016312/2022	JAGDISH KUMAR PRADHAN	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0016313/2022	BIJAYA KUMAR BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., NABARANGAPUR		//
133	WP(C)/0016314/2022	SABYASACHI MOHANTY	SUBHADUTTA ROURAY	//
		VS	VS	0
		STATE OF ORISSA		//
134	WP(C)/0016315/2022	ABHISEK PANI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,CHANDIKHOLE		//
135	WP(C)/0016316/2022	PRADEEP KUMAR SWAIN	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0016317/2022	BISHNUPRIYA BEURA	BRAJA MOHAN SARANGI	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	WP(C)/0016318/2022	R.T.O.,CUTTACK ARTI INFRA TECH PVT. LTD.,KALAHANDI VS	BRAJA MOHAN SARANGI VS	// // ()
138	WP(C)/0016319/2022	R.T.O.,NABARANGPUR KUNJA GANTHIA VS	PADMANAVA JENA VS	// // ()
139	WP(C)/0016320/2022	STATE OF ORISSA AJAYA KUMAR ROUT VS	PADMANAVA JENA VS	// // ()
140	WP(C)/0016321/2022	STATE OF ODISHA ARTI INFRA TECH PVT. LTD.,KALAHANDI VS	BRAJA MOHAN SARANGI VS	// // ()
141	WP(C)/0016322/2022	R.T.O.,NABARANGPUR PRAVAKAR PANDA VS	BRAJA MOHAN SARANGI VS	// // ()
142	WP(C)/0016323/2022	R.T.O.,RAYAGADA BASANTA SAHOO VS	BRAJA MOHAN SARANGI VS	// // ()
143	WP(C)/0016324/2022	R.T.O.,BARBIL ABDUL HANAN KHAN VS	BRAJA MOHAN SARANGI VS	// // ()
144	WP(C)/0016325/2022	R.T.O.,ANGUL TANMAY GHOSH VS	BRAJA MOHAN SARANGI VS	// // ()
145	WP(C)/0016326/2022	R.T.O.,BBSR I BISHNUPRIYA BEURA VS	BRAJA MOHAN SARANGI VS	// // ()
146	WP(C)/0016327/2022	R.T.O., CUTTACK RAJENDRA PRASAD SAHOO VS	BRAJA MOHAN SARANGI VS	// // ()
147	WP(C)/0016328/2022	R.T.O., BARBIL FAKIR BARAL VS	BRAJA MOHAN SARANGI VS	// // ()
		R.T.O., JAGATSINGHPUR		//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/06/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0016329/2022	NIRANJAN ROUT VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
149	WP(C)/0016330/2022	FAKIR BARAL VS R.T.O., JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
150	WP(C)/0016331/2022	FAKIR BARAL VS R.T.O., JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
151	WP(C)/0016332/2022	ARCHANA MUDULI VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
152	WP(C)/0016333/2022	KISHORE KUMAR SWAIN VS R.T.O., JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
153	WP(C)/0016334/2022	DAMODAR SAMAL VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
154	WP(C)/0016335/2022	ARUN KUMAR MOHANTY VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
155	WP(C)/0016336/2022	UMESH CHANDRA SAMAL VS A.R.T.O., BARBIL	BRAJA MOHAN SARANGI VS	// 0 //
156	WP(C)/0016337/2022	NALINIKANTA JENA VS R.T.O., KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
157	WP(C)/0016338/2022	HARIMOHAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
158	WP(C)/0016339/2022	MANOJ KUMAR NAYAK VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
159	WP(C)/0016340/2022	NIRANJAN MISHRA	BRAJA MOHAN SARANGI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/06/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0016341/2022	THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK DIBAKAR SETHI	KAPILA CHARAN NAYAK	//
		VS	VS	0
161	WP(C)/0016342/2022	THE LEGAL MANAGER, SHRIRAM TRANSPORT FIN. COMPANY LTD.,JAJPUR HAREKRUSHNA SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
162	WP(C)/0016343/2022	R.T.O, JAGATSINGHPUR BHABANI PRASAD SATPATHY	BRAJA MOHAN SARANGI	//
		VS	VS	0
163	WP(C)/0016344/2022	RM., RBI, BBSR SAROJ KUMAR MOHANTY	JAJATI KISHORE MOHANTY	//
		VS	VS	0
164	WP(C)/0016345/2022	THE COLLECTOR CUM DIST. MAGISTRATE, JAGATSINGHPUR M/S. MAHAVIR AGENCY, KENDRAPARA	BRAJA MOHAN SARANGI	//
		VS	VS	0
165	WP(C)/0016346/2022	RM., RBI, BBSR M/S SUN BLOOM CONSTRUCTION	JAGAMOHAN PATTANAİK	//
		VS	VS	0
166	WP(C)/0016347/2022	UNION OF INDIA DR.NALINI KANTA MOHANTY	BISWABIHARI MOHANTY	//
		VS	VS	0
167	WP(C)/0016348/2022	STATE OF ODISHA DILLIP KUMAR MAJHI	BRAJA MOHAN SARANGI	//
		VS	VS	0
168	WP(C)/0016349/2022	R.T.O., KENDRAPARA MADHUSMITA BALIARSINGH	PRONOY MOHANTY	//
		VS	VS	0
169	WP(C)/0016350/2022	RANAPUR NAC, NAYAGARH REKHA AGARWAL	TARUNKANTA PATTANAYAK	//
		VS	VS	0
170	WP(C)/0016351/2022	THE TAHASILDAR, TANGI CHOWDWAR DILLIP KUMAR CHOUDHURY	K.K.SWAIN	//
		VS	VS	0

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/06/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0016352/2022	THE STATE OF ODISHA RABINDRA NATH MOHAPATRA VS	RAJIV KUMAR MAHANTA VS	// // ()
172	WP(C)/0016353/2022	STATE OF ODISHA DHANESWAR DAS VS	PURNA CHANDRA MOHARANA VS	// // ()
173	WP(C)/0016354/2022	STATE OF ODISHA DHIRENDRA KUMAR JAIN VS	CHANDANA MISHRA VS	// // ()
174	WP(C)/0016355/2022	SUPERINTENDING ENGINEER, CIVIL WORKS JITENDRA KUMAR SWAIN VS	CIRCLE, OPTCL, BBSR LAMBODAR ACHARI VS	// // ()
175	WP(C)/0016356/2022	STATE OF ODISHA KEDAR SWAIN VS	BIBHUDANANDA MOHAPATRA VS	// // ()
176	WP(C)/0016357/2022	STATE OF ODISHA SUJIT KUMAR SWAIN VS	KABIRAJ PRADHAN VS	// // ()
177	WP(C)/0016358/2022	STATE OF ODISHA NANDINI ROUT VS	GHANASHYAM MUDULI VS	// // ()
178	WP(C)/0016359/2022	KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI THE THEN EE, CHIPLIMA ELECTRICAL OPERATION VS	BIBHU PRASAD MOHAPATRA VS	// // ()
179	WP(C)/0016360/2022	THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR ASHOK KUMAR PANDA VS	BIGYAN KUMAR SHARMA VS	// // ()
180	WP(C)/0016361/2022	STATE OF ODISHA M/S GOODWILL TRADING COMPANY VS	DR. KANHAYALAL SHARMA VS	// // ()
181	WP(C)/0016362/2022	THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA APEX COMMITTEE DUMBERBAHAL, IRRIGATION PROJECTS BAREILLY VS	VS VS	// // ()
		STATE OF ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :30/06/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0016363/2022	SIBARAM MISHRA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	// 0 //
183	WP(C)/0016364/2022	SATYA NARAYAN PRADHAN VS ODISHA FOREST CORPORATION LTD.	DEBABRATA DAS VS	// 0 //
184	WP(C)/0016365/2022	PRAJNA PRANAB ACHARYA VS REGIONAL MANAGER, UNION BANK OF INDIA, BBSR	BINAYA KUMAR MOHANTY VS	// 0 //
185	WP(C)/0016366/2022	HRUSHIKESH MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
186	WP(C)/0016367/2022	JYOTIRANJAN JENA VS THE AO, SHRIRAM TRANSPORT FINANCE	UNMESH CHANDRA JENA VS	// 0 //
187	WP(C)/0016368/2022	AJAY KUMAR MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0016369/2022	RABICHANDRA TARAI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
189	WP(C)/0016370/2022	NIMAIN CHARAN DUTTA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
190	WP(C)/0016371/2022	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
191	WP(C)/0016372/2022	M/S. ESL STEEL LTD. VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
192	WPCRL/0000080/2022	GAYADHAR BEHERA VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0 0 //
193	ABLAPL/0007932/2022	MANOJ KUMAR SAHU	HARAPRASAD PANDA	LALBAG /88 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/06/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	ABLAPL/0007933/2022	STATE OF ODISHA LAXMIPRIYA SAHU	HARAPRASAD PANDA	// LALBAG /88 /2022
		VS	VS	()
195	ABLAPL/0007934/2022	STATE OF ODISHA ROHIT KUMAR SAHU	HARAPRASAD PANDA	// LALBAG /88 /2022
		VS	VS	()
196	ABLAPL/0007935/2022	STATE OF ODISHA ABHAYA ROUT	MANORANJAN KHATUA	// BHUBAN /260 /2022
		VS	VS	()
197	ABLAPL/0007936/2022	STATE OF ODISHA SRINIBAS BARIK	PRIYA RANJAN SINGH	// DHENKANAL SADAR /212 /2022
		VS	VS	()
198	ABLAPL/0007937/2022	STATE OF ODISHA GYANA RANJAN DASH	ASHOK KUMAR SAHOO	// MARSHAGHAI /227 /2022
		VS	VS	()
199	ABLAPL/0007938/2022	STATE OF ODISHA SHISU BAG	SUSHANTA KUMAR JOSHI	// LATHOR /16 /2022
		VS	VS	()
200	ABLAPL/0007939/2022	STATE OF ODISHA SUPRITI KUMAR MOHANTY	SUSANTA KUMAR TRIPATHY	// / /0
		VS	VS	()
201	ABLAPL/0007940/2022	STATE OF ODISHA JHUNA @ TUNA @ PRASANNA KUMAR PANDA	SURYAKANTA DASH	// PATTAMUNDAI /525 /2021
		VS	VS	()
202	ABLAPL/0007941/2022	STATE OF ODISHA DASARATHI PRADHAN	PRAMODA KUMAR MISHRA	// PATTAMUNDAI /109 /2007
		VS	VS	()
203	ABLAPL/0007942/2022	STATE OF ODISHA GURUCHAND MONDAL	GOPINATH MISHRA	// MOTU /31 /2022
		VS	VS	()
204	ABLAPL/0007943/2022	STATE OF ODISHA GOLAM HUSEN KHAN @ PAPU	DAYANIDHI MISHRA	// KHANDAGIRI P.S. /13 /2022
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/06/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0007944/2022	STATE OF ODISHA MADHAV PRADHAN VS	BIDYADHAR MANASINGH VS	// JATNI P.S. /237 /2022 ()
206	ABLAPL/0007945/2022	STATE OF ODISHA KAPIL DEV RAY VS	ASIT KUMAR JENA VS	// KALIMELA /110 /2022 ()
207	ABLAPL/0007946/2022	STATE OF ODISHA BUDDHARAJ BANCHHOR @ SANYASI BANCHHOR VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /105 /2022 ()
208	ABLAPL/0007947/2022	STATE OF ODISHA SUDARSAN DAS VS	SAMARENDRA BAHADUR VS	// CHANDABALI /202 /2022 ()
209	ABLAPL/0007948/2022	STATE OF ODISHA HARSHA @ UTTAM NAG VS	JAYADEBA BEHERA VS	// BOLANGIR SADAR /249 /2022 ()
210	ABLAPL/0007949/2022	STATE OF ODISHA PARESH @ SATYABRATA NAYAK VS	MANAS KUMAR CHAND VS	// GONDIA /163 /2022 ()
211	ABLAPL/0007950/2022	STATE OF ODISHA KANTHA BEHERA @ KUNTALA DEI VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /8 /2012 ()
212	ABLAPL/0007951/2022	STATE OF ODISHA DEEPAK ROUT VS	DINESH RAY VS	// NANDANKANAN /90 /2022 ()
213	ABLAPL/0007952/2022	STATE OF ODISHA BUSHAN @ SANJEEB SAHOO VS	BIBHUTI KESHARI BISWAL VS	// KHURDA MODEL /237 /2022 ()
214	ABLAPL/0007953/2022	STATE OF ODISHA ANIL KUMAR OJHA VS	BIDYALOK MOHAPATRA VS	// MANGALA BAG /143 /2022 ()
215	ABLAPL/0007954/2022	STATE OF ODISHA SANTILATA BARIK VS	RAVI SHANKAR SAMAL VS	// KUJANGA /214 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/06/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	ABLAPL/0007955/2022	ASUTOSH SASAMAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	NAUGAON /80 /2022 () //
217	ABLAPL/0007956/2022	RATIKANTA DALAI VS STATE OF ODISHA	APARESH BHOI VS	BASUDEVPUR /272 /2022 () //
218	ABLAPL/0007957/2022	DEEPAK SA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /135 /2022 () //
219	ABLAPL/0007958/2022	ASIT KUMAR MAITY @ DIPU MAITY VS STATE OF ODISHA	JYOTI PRAKASH TRIPATHY VS	CHANDIPUR /58 /2022 () //
220	ABLAPL/0007959/2022	JADUNATH MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /170 /2022 () //
221	ABLAPL/0007960/2022	SAMBIT MOHANTY VS STATE OF ODISHA	SYAMALENDU PATTNAIK VS	SAHID NAGAR P.S. /285 /2022 () //
222	ABLAPL/0007961/2022	TULARAM HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /56 /2022 () //
223	ABLAPL/0007962/2022	UPENDRA NATH SWAIN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BADAMBADI /16 /2022 () //
224	ABLAPL/0007963/2022	DURYODHAN BEHERA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	BEGUNIA P.S. /247 /2021 () //
225	ABLAPL/0007964/2022	SIBAJI MANDAL VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /144 /2022 () //
226	ABLAPL/0007965/2022	MAMATA LENKA VS STATE OF ODISHA	SK. KALIM UDDIN VS	NIMAPADA /196 /2022 () //
227	ABLAPL/0007966/2022	BHIMSEN SWAIN @ BABAN	UDIT RANJAN JENA	JAJPUR SADAR /141 /2021

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/06/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0007967/2022	STATE OF ODISHA JIBANJYOTI MOHANTY	SYAMALENDU PATTNAIK	// SAHID NAGAR P.S. /285 /2022
		VS	VS	()
229	ABLAPL/0007968/2022	STATE OF ODISHA DEEPAK RANJAN BEHERA	SYAMALENDU PATTNAIK	// SAHID NAGAR P.S. /285 /2022
		VS	VS	()
230	ABLAPL/0007969/2022	STATE OF ODISHA ADITYA KUMAR SETHI	SYAMALENDU PATTNAIK	// SAHID NAGAR P.S. /285 /2022
		VS	VS	()
231	ABLAPL/0007970/2022	STATE OF ODISHA SARBASWAR @ SARBESWARA BEHERA	RADHIKA RANJAN BHATTACHARYA	// BARI /185 /2022
		VS	VS	()
232	ABLAPL/0007971/2022	STATE OF ODISHA AJIT SRICHANDAN	JITENDRA SAMANTARAY	// CHANDAKA P.S. /82 /2022
		VS	VS	()
233	ABLAPL/0007972/2022	STATE OF ODISHA BICHITRA KUMAR SAHOO @ NALU	JAYADEBA BEHERA	// RANPUR /91 /2022
		VS	VS	()
234	ABLAPL/0007973/2022	STATE OF ODISHA CHOTU RAO @ CHHATU RAO	LALIT SAHU	// PUINTALA /141 /2022
		VS	VS	()
235	ABLAPL/0007974/2022	STATE OF ODISHA SURU NAIK	LALIT SAHU	// PUINTALA /141 /2022
		VS	VS	()
236	ABLAPL/0007975/2022	STATE OF ODISHA SATYAJIT SWAIN	SURYAKANTA DASH	// BRAHMAGIRI /74 /2022
		VS	VS	()
237	ABLAPL/0007976/2022	STATE OF ODISHA BHARATI PRADHAN	ASHOK KUMAR SAHOO	// Tantiapal Marine /32 /2019
		VS	VS	()
238	ABLAPL/0007977/2022	STATE OF ODISHA AJAY KUMAR MOHAPATRA	DEBASIS PANIGRAHI	// JODAPADAR /66 /2022
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/06/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	ABLAPL/0007978/2022	STATE OF ODISHA SUSHANT KUMAR BISWAL VS	SALAUDDIN KHAN VS	// COLLIERY /422 /2019 ()
240	ABLAPL/0007979/2022	STATE OF ODISHA PADU CHARAN BADAJENA @ KALIA BADAJENA VS	NEPOLEON SAHANI VS	// NIRAKARPUR /128 /2022 ()
241	ABLAPL/0007980/2022	STATE OF ODISHA SABITA NAYAK VS	A.SANGANERIA VS	// BINJHARPUR /408 /2022 ()
242	ABLAPL/0007981/2022	STATE OF ODISHA KANTHA BEHERA @ KUNTALA DEI VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /9 /2012 ()
243	ABLAPL/0007982/2022	STATE OF ODISHA TUKUNA NAIK VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /201 /2018 ()
244	ABLAPL/0007983/2022	STATE OF ODISHA SRIDHAR MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BUGUDA /237 /2008 () //

# ORISSA HIGH COURT

MISC CASES FILED on :30/06/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2022 WPC(TAC)/26/2015	SUDHARANI SATAPATHY-MP	M/S B.ROUTRAY
2	10/2022 WPC(TAC)/26/2015	SUDHARANI SATAPATHY-MP	M/S B.ROUTRAY
3	10/2022 WPC(TAC)/26/2015	SUDHARANI SATAPATHY-MP	M/S B.ROUTRAY
4	32/2022 CMPAT/8/2002	EASTCOAST FERTILISER-MP	
5	32/2022 CMPAT/8/2002	EASTCOAST FERTILISER-MP	
6	33/2022 CMPAT/8/2002	EASTCOAST FERTILISER-MP	
7	143/2022 MATA/133/2022	ANANDAMAYA MISHRA-MP	JAGABANDHU SAHU
8	144/2022 MATA/134/2022	SUMALATA PALAKA-MP	MINATI BEHERA
9	159/2022 CONTC/6143/2021	BIRENDRA KUMAR DWIBEDI-MP	M/S.SWAPNIL RAY
10	162/2022 RVWPET/8/2022	SAKUNTALA DEI@SAKUNTALA BALIARSINGH-MP	SOUMYA MISHRA
11	163/2022 RVWPET/59/2022	M/S. PAHARSIRIGIDA PACS LTD.-MP	PRADEEP KUMAR KHUNTIA
12	239/2022 WPC(OA)/696/2019	DAMBURUDHAR MEHER-MP	SURYA NARAYAN PATNAIK
13	258/2022 TRP(C)/236/2022	APARAJITA PANIGRAHI @ PANDA-MP	NRUSINGH CHARAN ROUT
14	259/2022 TRP(C)/237/2022	MANU JENA-MP	UMESH CH. JENA
15	357/2022 FAO/128/2011	NIRAMALA KUMARI BISW-MP	
16	387/2022 CRLREV/495/2019	SABITA SENAPATI-MP	MADHU BHAGAT
17	388/2022 CRLREV/287/2022	MERAJ HUSSAIN-MP	MD. HABIBUR RAHEMAN
18	389/2022 CRLREV/432/2012	STAR TEXTILES-MP	M/S.UMESH CHANDRA PATNAIK
19	390/2022 CRLREV/436/2012	STAR TAXTILES-MP	M/S.UMESH CHANDRA PATNAIK
20	391/2022 CRLREV/229/2022	KAILASH CHANDRA MISHRA@BALARAM PAHARAJ-MP	
21	392/2022 CRLREV/288/2022	ANANDA CHANDRA DASH-MP	S.P.DASH
22	622/2022 WPC(OAC)/2962/2015	SAKALESWAR DAS-MP	M/S GHANASHYAM NAMTOAR
23	623/2022 WPC(OAC)/89/2015	GOLAKH CHANDRA PANDA-MP	
24	624/2022 WPC(OAC)/89/2015	GOLAKH CHANDRA PANDA-MP	
25	626/2022 WPC(OAC)/3057/2015	BHABANI MISHRA-MP	
26	627/2022	REBATI MOHANTY-MP	M/S JYOTIRMAY GUPTA

27	WPC(OAC)/3106/2015 628/2022	DURJYODHAN NAYAK-MP	J.K.LENKA
28	WPC(OAC)/3114/2015 629/2022	SANJAY KUMAR SAMAL-MP	
29	WPC(OAC)/3029/2015 660/2022	O.I.CO.LTD-MP	
30	MACA/202/2005 661/2022	O.I.CO.LTD-MP	
31	MACA/201/2005 662/2022	KASINATH DASH-MP	SAROJ KUMAR PADHI
32	CMP/590/2022 662/2022	D.M.NATIONAL INSURANCE CO.LTD-MP	M/S.SUJIT SEN,S.K.SAHOO
33	MACA/979/2019 663/2022	B.M.,U.I.I.CO.LTD.-MP	
34	MACA/702/2014 663/2022	NANDA KISHORE DHIR SAMANT-MP	DEBENDRA KUMAR SAHOO
35	CMP/592/2022 664/2022	B.M.,U.I.I.CO.LTD.-MP	
36	MACA/701/2014 681/2022	BASANTA SAHOO-MP	MR.MAHESWAR MOHANTY
37	RSA/136/2014 682/2022	BASANTA SAHOO-MP	MR.MAHESWAR MOHANTY
38	RSA/136/2014 683/2022	BASANTA SAHOO-MP	MR.MAHESWAR MOHANTY
39	RSA/136/2014 684/2022	SRIKANTA MOHANTY-MP	M/S.GAUTAM MISRA, DINESH KUMAR PATRA
40	RSA/435/2017 685/2022	SRIKANTA MOHANTY-MP	M/S.GAUTAM MISRA
41	RSA/435/2017 686/2022	SRIKANTA MOHANTY-MP	M/S.GAUTAM MISRA
42	RSA/435/2017 686/2022	SRIKANTA MOHANTY-MP	M/S.GAUTAM MISRA
43	RSA/435/2017 769/2022	TAPAMAYA PATTANAYAK-MP	
44	ABLAPL/3728/2020 770/2022	DIPU@DIPAK RANJAN MALLICK-MP	
45	ABLAPL/4591/2017 771/2022	SAROJ KUMAR SWAIN-MP	
46	ABLAPL/9974/2018 772/2022	BISHNU GHADEI-MP	NIRANJAN NAYAK
47	ABLAPL/3871/2019 773/2022	AMIT @ ATHANI NAIK-MP	
48	ABLAPL/7913/2022 774/2022	SUBASH CHANDRA BEHERA-MP	SANJIB KUMAR BHANJADEO
49	ABLAPL/1408/2022 986/2022	KAILASH CHANDRA MISHRA@BALA RAMA PRAHARAJ-MP	KRIPAN KUMAR LENKA
50	CRLA/518/2022 987/2022	SALIL NAYAK-MP	BIJAYA KUMAR RAGADA
51	CRLA/520/2022 1130/2022	PINTU @ MITHUN MALLICK-MP	SOUBHAGYA KUMAR DASH
52	BLAPL/3721/2022 1131/2022	AKUL MISTRY-MP	N.R.SAHOO, J.MENDULI
53	BLAPL/3061/2021 1132/2022	SK. SAMIRUDDIN @ TAKULU RAJA-MP	PRADEEPTA KUMAR BEHERA, A.R.PANDA
54	BLAPL/4795/2021 1133/2022	JAGANNATH SAHU-MP	DEBASIS MISHRA
55	BLAPL/5056/2020 1134/2022	PIKUN DAS @ BHAIJAN-MP	
56	BLAPL/1509/2022 1135/2022	JANAKA BISWAL-MP	SURYAKANTA DWIBEDI
57	BLAPL/8850/2021 1136/2022	GOPAL KRISHNA SAHU-MP	KAJOL SAHU
	BLAPL/8224/2021		



58	1415/2022 CRLMC/1789/2022	RATNAKAR SETHY-MP	HEMANTA KUMAR MUND
59	1416/2022 CRLMC/1563/2022	SANGRAM BADAMUNDI-MP	
60	1417/2022 CRLMC/1768/2022	RAKESH BISOI-MP	SUSAMPAD HOTA
61	1418/2022 CRLMC/1792/2022	GHANASHYAM MISHRA-MP	MIHIR KUMAR DASH
62	1419/2022 CRLMC/1793/2022	OKILA BHATTA-MP	RANJIT MOHANTY
63	1420/2022 CRLMC/1793/2022	OKILA BHATTA-MP	RANJIT MOHANTY
64	1421/2022 CRLMC/1794/2022	PARAMANANDA RANA-MP	SMRUTI RANJAN ROUT
65	1422/2022 CRLMC/1530/2022	RAM CHANDRA NAG@SUNDAR-MP	
66	1423/2022 CRLMC/1800/2022	MAHESWAR SETHY-MP	RABINDRANATH PRUSTY
67	1424/2022 CRLMC/1219/2021	KARTIKA PARIDA-MP	
68	2183/2022 WA/299/2021	TILATAMA BEHERA-MP	DAYANIDHI MISHRA
69	2184/2022 WA/872/2022	DR.MOHANLAL KHADIA-MP	AVIJIRT MISHRA
70	2185/2022 WA/874/2022	DR.CHINMAYA RASHMI RANJAN MOHAPATRA-MP	SUDEEP KUMAR SARANGI
71	2186/2022 WA/874/2022	DR.CHINMAYA RASHMI RANJAN MOHAPATRA-MP	SUDEEP KUMAR SARANGI
72	2187/2022 WA/875/2022	DILLIP KUMAR DAS-MP	DR. JITENDRA KUMAR LENKA
73	2188/2022 WA/873/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
74	2189/2022 WA/875/2022	DILLIP KUMAR DAS-MP	DR. JITENDRA KUMAR LENKA
75	2190/2022 WA/873/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
76	2191/2022 WA/873/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
77	2192/2022 WA/876/2022	TP CENTRAL ODISHA DISTRIBUTION LTD.-MP	SARADA PRASAD SARANGI
78	2193/2022 WA/876/2022	TP CENTRAL ODISHA DISTRIBUTION LTD.-MP	SARADA PRASAD SARANGI
79	8755/2022 WP(C)/16292/2022	TULASI SAHOO-MP	KEDAR CHANDRA SARANGI
80	8756/2022 WP(C)/16293/2022	SHANTILATA DAS-MP	AMITAV DAS
81	8757/2022 WP(C)/16293/2022	SHANTILATA DAS-MP	AMITAV DAS
82	8758/2022 WP(C)/16294/2022	A.M. SALES GOPALGAON, BALASORE (1)-MP	AMITAV DAS
83	8759/2022 WP(C)/8258/2022	SUBRAT PATTNAIK-MP	DEEPAK KUMAR MOHAPATRA
84	8760/2022 WP(C)/31202/2021	PRABASINI PANDA-MP	M/S.
85	8761/2022 WP(C)/16298/2022	M/S BALAKRISHNA SAHOO-MP	KANANBALA ROY CHOUDHURY
86	8762/2022 WP(C)/18609/2021	HOCKEY ODISHA-MP	DAYANANDA MOHAPATRA
87	8763/2022 WP(C)/16300/2022	ROURKELA ISPAT KARAKHANA KARMACHARI SANGHAN	MISHRA KUMAR MISHRA
88	8764/2022 WP(C)/11046/2022	ARJUN ROUL-MP	NIRANJAN LENKA
89	8765/2022	BANWARI PRASAD-MP	M/S.SANJIB MOHANTY

90	WP(C)/31785/2011 8766/2022	UMAKANTA PADHY-MP	DAYANIDHI MISHRA
91	WP(C)/19974/2016 8767/2022	BISWAJIT MISHRA-MP	
92	WP(C)/9190/2022 8768/2022	BISWAJEET NEPAK-MP	SAMARENDRA BAHADUR
93	WP(C)/16307/2022 8769/2022	M/S. ORIQUA LTD., WEST BENGAL-MP	BANSHIDHAR BAUG
94	WP(C)/15867/2022 8770/2022	SARMISTHA SUBHADARSINI-MP	JAGABANDHU SAHU
95	WP(C)/16308/2022 8771/2022	BHAJARAM MAJHI-MP	SATYA RANJAN PATI
96	WP(C)/16309/2022 8772/2022	RITA SUNA-MP	SUSHANTA KUMAR JOSHI
97	WP(C)/16311/2022 8773/2022	SABYASACHI MOHANTY-MP	SUBHADUTTA ROUTRAY
98	WP(C)/16314/2022 8774/2022	MANAGER,ELECTRICAL-MP	SUBHANKAR ROUT
99	WP(C)/8816/2017 8775/2022	ENGINEER-IN-CHIEF-MP	ADDL.STANDING COUNCIL
100	WP(C)/17747/2016 8776/2022	Z1 RESIDENTS WELFARE ASSOCIATION,BBSR-MP	
101	WP(C)/1215/2022 8777/2022	DR.NALINI KANTA MOHANTY-MP	BISWABIHARI MOHANTY
102	WP(C)/16347/2022 8778/2022	M/S SUN BLOOM CONSTRUCTION-MP	JAGAMOHAN PATTANAİK
103	WP(C)/16346/2022 8779/2022	M/S.JINDAL INDIA THERMAL POWER LTD.-MP	MR.SAURJYA KANTA PADHI,M/S.SATYAJIT MOHANTY
104	WP(C)/18150/2018 8780/2022	MADHUSMITA BALIARSINGH-MP	PRONOY MOHANTY
105	WP(C)/16349/2022 8781/2022	DHANESWAR DAS-MP	PURNA CHANDRA MOHARANA
106	WP(C)/16353/2022 8782/2022	DHIRENDRA KUMAR JAIN-MP	CHANDANA MISHRA
107	WP(C)/16354/2022 8783/2022	JITENDRA KUMAR SWAIN-MP	LAMBODAR ACHARI
108	WP(C)/16355/2022 8784/2022	LASYAMAYEE MOHANTA-MP	PRAFULLA KUMAR RATH
109	WP(C)/11906/2022 8785/2022	NANDINI ROUT-MP	GHANASHYAM MUDULI
110	WP(C)/16358/2022 8786/2022	THE THEN EE, CHIPLIMA ELECTRICAL OPERATION DIVISION, BBSR-MP	SOHINI PRASAD PANDA
111	WP(C)/16359/2022 8787/2022	M/S GOODWILL TRADING COMPANY-MP	DR. KANHAYALAL SHARMA
112	WP(C)/16361/2022 8788/2022	GODABARISHA SAHOO-MP	
113	WP(C)/5111/2022 8789/2022	APEX COMMITTEE DUMBERBAHAL, IRRIGATION PROJECTS, BBSR-MP	SILABRACHARIN
114	WP(C)/16362/2022 8790/2022	SURENDRA BEHERA-MP	JYOTSNARANI RATH
115	WP(C)/16001/2022 8791/2022	SIBARAM MISHRA-MP	PURNA CHANDRA MOHARANA
116	WP(C)/16363/2022 8792/2022	BIJAYALAXMI BHOI-MP	JITENDRA KUMAR LENKA
117	WP(C)/1226/2022 8793/2022	PRAJNA PRANAB ACHARYA-MP	BINAYA KUMAR MOHANTY
118	WP(C)/16365/2022 8794/2022	DEEPAK KUMAR PRADHAN-MP	MANOJ KUMAR PATI
119	WP(C)/16371/2022 8795/2022	NIMAIN CHARAN DUTTA-MP	MANOJ KUMAR PATI
120	WP(C)/16370/2022 8796/2022	M/S. ESL STEEL LTD.-MP	SATYA SMRUTI MOHANTY
	WP(C)/16372/2022		